

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-11-2022
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/792(CHE)2022
PETITION NUMBER : IBA/304/2020
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : Harsan Kumar (M/s Umiya Development
Centre) & 2 Others
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016

ORDER

Due to no internet connectivity, hearing could not be conducted as these items were to come up through video conferencing.

Accordingly, the matter is now adjourned to 15.12.2022.

SP

SAMEER KAKAR
Member (Technical)

Phk

SP

DR. DEEPTI MUKESH
Member (Judicial)